Government of India Ministry of Development of North Eastern Region

LOK SABHA

Unstarred Question No.2391

To be answered on Wednesday, November 30, 2016/Agrahayana 9, 1938 (Saka)

Question

Support to Special Category States

2391. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether it is a fact that the Government has proposed to discontinue the support given to special category States of the entire North Eastern Region;
- (b) if so, the reasons therefor;
- (c) the details of the last five years sponsored outlet schemes funded under 90:10 pattern; and
- (d) the present status of the said schemes?

ANSWER

The Minister of State (Independent Charge) in the Ministry of Development of North Eastern Region

[Dr. Jitendra Singh]

(a) to (d): The Fourteenth Finance Commission in its recommendations has not made any distinction between Special Category States and General Category States in applying the horizontal devolution formula. The recommendations of the 14th Finance Commission which have been accepted by the Union Government provide for higher devolution of 42% of the divisible pool of resources as against 32% recommended by the Thirteenth Finance Commission. This has increased the quantum of fund flow to the States. Block Grants viz., Normal Central Assistance (NCA), Special Central Assistance (ACA) and Special Plan Assistance (SPA) have not been provided since Union Budget 2015-16 (Plan). The State Governments have been requested to utilize enhanced fund flow due to increase in devolution of divisible pool of resources for completion of on-going projects. Limited financial assistance was also provided during the financial year 2015-16 out of Demand No. 37 of Union Budget 2015-16.

Under the rationalized Centrally Sponsored Schemes, 90:10 sharing pattern for the North Eastern States have been continued in respect to 6 "Core of the Core Schemes" and 20 "Core Schemes". For the 2 Optional Schemes, the funding pattern for NE States would be 80:20. The list of Centrally Sponsored Schemes is at Annexure-I. It has also been decided to continue with existing pattern of transfers for externally aided projects for North East and Himalayan States in the grant:loan ratio of 90:10 during the Fourteenth Finance Commission award period.

Annexure-I

Rationalized Centrally Sponsored Schemes in accordance with the National Development Agenda

| SL No. | | Name of the Centrally Sponsored Schemes (CSSs) |
|-----------|----|--|
| (A) | | Core of the Core Schemes |
| 1 | T | National Social Assistance Programme |
| 2 | | Mahatma Gandhi National Rural Employment Guarantee Programme |
| 3 | Т | Umbrella Scheme for Development of Scheduled Castes |
| 4 | | Umbrella Scheme for Development of Scheduled Tribes |
| 5 | 1 | Umbrella Programme for Development of Minorities |
| 6 | | Umbrella Scheme for Development of Backward Classes, Differently Abled and other Vulnerable Groups |
| (B) | | Core Schemes |
| 7 | | Green Revolution (Krishi Unnati Schemes and Rashtriya KrishiVikas Yojana) |
| 8 | | White Revolution (Animal Husbandry and Dairying) |
| 9 | | Blue Revolution (Integrated Development of Fisheries) |
| 10 | | Pradhan Mantri Krishi Sinchai Yojana |
| | a | Har Khet ko Pani |
| | ь | Per Drop More Crop |
| | c | Integrated Watershed Development Programme |
| | ď | Accelerated Irrigation Benefit and Flood Management Programme |
| 11 | | Pradhan Mantri Gram Sadak Yojana (PMGSY) |
| 12 | | Pradhan Mantri Awas Yojana (PMAY) |
| | a | PMAY-Rural |
| | b | PMAY-Urban |
| 13 | | National Rural Drinking Water Mission |
| 14 | | Swachh Bharat Mission (SBM) |
| | 12 | SBM-Rural |

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| | ь | SBM-Urban |
|----|----------|--|
| 15 | | National Health Mission (NHM) |
| | a | National Rural Health Mission |
| T | Ь | National Urban Health Mission |
| | c | Tertiary Care Programmes |
| | d | Human Resources in Health and Medical Education |
| | c | National Mission on AYUSH |
| 16 | | Rashtriya Swasthya Suraksha Yojana (erstwhile RSBY) |
| 17 | | National Education Mission (NEM) |
| | a | Sarva Shiksha Abhiyan |
| | ь | Rashtriya Madhyamik Shiksha Abhiyan |
| | c | Teachers Training and Adult Education |
| | d | Rashtriya Uchch Shiksha Abhiyan |
| 18 | \vdash | Mid Day Meal Programme |
| 19 | \vdash | Integrated Child Development Services |
| | a | Anganwadi Services |
| | ь | National Nutrition Mission |
| | c | Maternity Benefits Programme |
| | d | Scheme for Adolescent Girls |
| | e | Integrated Child Protection Scheme |
| | f | National Creche Scheme |
| 20 | | Mission for Protection and Empowerment for Women (beti bachao-be padao, one-stop centre, women helpline, hostels, swadhar greh, gender budgeting etc.) |
| 21 | \vdash | National Livelihood Mission (NLM) |
| | a | National Rural Livelihood Mission |
| | ъ | National Urban Livelihood Mission |
| 22 | | Jobs and Skill Development |
| | n | Employment Generation Programmes |
| | ь | Pradhan Mantri Kaushal Vikas Yojna |

| 23 | | Environment, Forestry and Wildlife (EFWL) |
|-----|---|---|
| | a | National Mission for a Green India |
| | ь | Integrated Development of Wildlife Habitats |
| | c | Conservation of Natural Resources and Ecosystems |
| | đ | National River Conservation Programme |
| 24 | | Urban Rejuvenation Mission (AMRUT and Smart Cities Mission) |
| 25 | | Modernization of Police Forces (including Security Related Expenditure) |
| 26 | | Infrastructure Facilities for Judiciary (including Gram Nyayalayas & e-Courts |
| (C) | | Optional Schemes |
| 27 | | Border Area Development Programme |
| 28 | | Shyama Prasad Mukherjee Rurban Mission |